

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI HANNAN MOLLAH : I introduce the Bill.

15.34 1/2 hrs.

INFANT FOODS AND FEEDING  
BOTTLES  
(REGULATION OF PRODUCTION,  
SUPPLY AND DISTRIBUTION) BILL\*

[English]

SHRI RAM NAIK (Bombay North): I beg to move for leave to introduce a Bill to provide for the regulation of production, supply and distribution of infant foods and feeding bottles with a view to the protection and promotion of breast-feeding and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the regulation of production, supply and distribution of infant foods and feeding bottles with a view to the protection and promotion of breast-feeding and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI RAM NAIK : I introduce the Bill.

15.35 hrs.

CONSTITUTION (AMENDMENT)  
BILL \*

(Substitution of New Schedule for  
Eighth Schedule)

[English]

SHRI BHOGENDRA JHA (Mandhubani)

: I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI BHOGENDRA JHA : I introduce the Bill.

15.35 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL\*

( Substitution of new article for article  
37)

[English]

SHRI BHOGENDRA JHA (Madhubani): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI BHOGENDRA JHA : I introduce the Bill.

15.36 hrs.

FOREST (CONSERVATION ) AMEND-  
MENT BILL\*

(Amendment of Section 2 etc.)

[Translation]

SHRI HARIBHAU SHANKAR MAHALE  
(Malegaon) : I beg to move for leave to